

[Print](#)**Defective Case Register from 2024-12-28 to 2024-12-28**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/53724/2024	RAMESH CHANDRA BEHERA	2024-12-28	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 1. Certificate on page no 19 not signed by the filling advocate.2.Page no 76_78_88 and 89 not neat and legible.
2	D-WA/53748/2024	GOPAL PRASAD JENA	2024-12-28	Page No. 61_62 and 63 neat copy not filed.
3	D-WA/53622/2024	HEMANT KUMAR MUND	2024-12-28	1. Period of Delay 25 days delay.
4	D-WA/53884/2024	SOUMYA JYOTI BISWAL	2024-12-28	Page No.53 to 55_70 to 73_79 and 83 Neat copy not filed.
5	D-WP(C)/53902/2024	BASUDEV BARIK	2024-12-28	Or.dtd.24918 mentioned in the index under annex.8 not available the same may be corrected.
6	D-CRLMC/38836/2024	BIDYADHAR MANSING	2024-12-28	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. LAA fee Rs.10/- to be paid.
7	D-CRLMC/38819/2024	PRABIR KUMAR RAY	2024-12-28	17-REFERENCE CERTIFICATE NOT FURNISHED. 1.Name Of The Filing Advocate Not In Capital Letters In The Petition 2..Petition not correctly addressed to Honorable Court
8	D-WP(C)/53721/2024	RAMESH CHANDRA BEHERA	2024-12-28	Brief not correctly page marked after page no 85 .put up there after for SR.
9	D-CRLMC/38831/2024	MANAS KUMAR CHAND	2024-12-28	1. Put up for SR after filing of Certified copy of cognizance order passed in GR case no.1861 of 2022 and copy of charge sheet.
10	D-RSA/54583/2024	NIRANJAN PRASAD PATRA	2024-12-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
11	D-WP(C)/53905/2024	AMIT PRASAD BOSE	2024-12-28	.Receipt Showing Serv.copy To cg not Filed.
12	D-CRLA/39266/2024	SANJIT MISHRA	2024-12-28	16-PETITION/APPEAL NOT IN TIME Period of Delay 92 days
13	D-ABLAPL/39182/2024	LALATENDU PAL	2024-12-28	14-NOT PROPERLY INDEXED. As per copy of F.I.R.the name of P.S.mentioned in Synopsis,Petition,Cause Title,Prayer not tally.
14	D-WP(C)/53906/2024	PRASANTA KUMAR PANDA	2024-12-28	Name of the petitioner described on the top of the affidavit not tally.
15	D-WP(C)/54414/2024	MANOJA KUMAR KHUNTIA	2024-12-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

16	D-RSA/54598/2024	SUDARSAN BEHERA	2024-12-28	1. Index is not properly page marked. 2. Valuation and C.Fee payable not furnished. Put up for S.R after rectification.
17	D-WP(C)/53875/2024	ARIJEET MISHRA	2024-12-28	Deficit of Court Fee Rs 2 in V.NAMA
18	D-WP(C)/53776/2024	SANJAY KUMAR SAMANTARAY	2024-12-28	1. Page No 6 not available in the petition.
19	D-WP(C)/54435/2024	MANOJA KUMAR KHUNTIA	2024-12-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) 1.Paragraphs not properly mentioned in the declaration.2.Petitioner not sworn affidavit on behalf of other petitioners.
20	D-WP(C)/53876/2024	MANOJ KUMAR PATI	2024-12-28	Annexure 3_ Page No 76 not Legible
21	D-CRLMC/38866/2024	M.A.ALI	2024-12-28	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. HBAWF fee Rs. 50/- to be paid.
22	D-WP(C)/53887/2024	BIYOTKESH MOHANTY	2024-12-28	1. Synopsis and Date chart not signed by the filing advocate.2.page no 23 and 24 not neat and legible
23	D-CRLREV/38989/2024	PUSPAMITRA MOHAPATRA	2024-12-28	IAs are not addressed. 2. Good ground certificate not given.
24	D-BLAPL/39135/2024	JYOTIRMAYA SAHOO	2024-12-28	30-OTHER DEFECT (IF ANY) As per standing order name of the prosecutrix / informant shall not be reflected in the petition .Then S.R.will be made
25	D-WP(C)/53881/2024	TRILOCHAN DASH	2024-12-28	Annexure 2 not Legible .
26	D-BLAPL/39125/2024	SUDEEP KUMAR SARANGI	2024-12-28	Name of the trial court not correct in synopsis and petition
27	D-BLAPL/39129/2024	ROHIT RANJAN RAY	2024-12-28	30-OTHER DEFECT (IF ANY) As per index page no.11 and annex.2 not tally and certified copy of rejection order not filed but true copy attached
28	D-BLAPL/39131/2024	ASUTOSH TRIPATHY	2024-12-28	30-OTHER DEFECT (IF ANY) As per index annex.2 not reflected in the petition.
29	D-BLAPL/39126/2024	SAMARENDRA BAHADUR	2024-12-28	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 30-OTHER DEFECT (IF ANY)

				BLAPL NO. 9418/2024 disp. of 13-11-2024 not tally with FIR details.
30	D-CONTC/53320/2024	ADV.	2024-12-28	1-Reference certificate not furnished,2-Age of petitioner no.3 mention in cause title does not tally with affidavit
31	D-CONTC/53335/2024	S.S.MOHAPATRA	2024-12-28	Age of petitioner no.4 not correctly furnished
32	D-WP(C)/53313/2024	RAMESH CH. BEHERA	2024-12-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 1. Affidavit not signed by the deponent.2.page no 21-25-78-87-88-89 not neat and legible.
33	D-WP(C)/53792/2024	SANJAY KUMAR SAMANTARAY	2024-12-28	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
34	D-WP(C)/53795/2024	LAXMIKANTA MOHANTY	2024-12-28	.Date mentioned in Annexure-3 and averment of writ petition does not tally with book marks index and index of writ petition.2,Annexure-8 is not exhibited
35	D-WP(C)/54001/2024	PRONOY MOHANTY	2024-12-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 22 and 43 not neat.
36	D-WP(C)/53833/2024	HIMANSU SEKHAR SATAPATHY	2024-12-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Deficit court fee of Rs.6/ to be paid on cause title of writ petition.2.Paragraphs of I.A.are not correctly numbered 3..Petition not correctly addressed to Honorable Court
37	D-WP(C)/53761/2024	SUNIIT SAHOO	2024-12-28	1. Annexure-1 is not correctly page marked. 2. .Subject Code incorrectly Mentioned
38	D-WP(C)/54651/2024	ANJAN KUMAR BISWAL	2024-12-28	Index not page marked. put up for SR after page mark. .
39	D-WP(C)/53940/2024	MISS NAMITA PATTANAİK	2024-12-28	Date of annex.1 mentioned in the index not tally to annex.1 as annexed.
40	D-WP(C)/53942/2024	CHITRASEN PARIDA	2024-12-28	.Receipt Showing Serv.copy To ct not Filed.
41	D-WP(C)/53998/2024	PRONOY MOHANTY	2024-12-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 22 and 43 not neat.
42	D-ABLAPL/39101/2024	GANGADHAR SAMAL	2024-12-28	Date of FIR not correct in date of event.
43	D-ABLAPL/39105/2024	KABIRAJ SAHOO	2024-12-28	P. S. no. not correct in para.2 of petition , as per FIR and page not marked as per index.
44	D-BLAPL/39104/2024	MANORANJAN MUDULI	2024-12-28	As per standing order no.3 dtd. 9-7-2024 name of the prosecutrix/ informant shall not be reflected in the petition. Then S.R. will be made.
45	D-BLAPL/39156/2024	PRAFULLA KUMAR KHATEI	2024-12-28	14-NOT PROPERLY INDEXED.

				ANNEXURE-2 NOT PROPERLY INDEXED.
46	D-BLAPL/39114/2024	RAJJEET ROY	2024-12-28	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name and address of petitioner no.2 and 3 not reflected in the V.nama.
47	D-BLAPL/39119/2024	SUSANTA KUMAR MISHRA	2024-12-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 1. A s per annex.1 CRLMC.no.3655/2023,dtd.2-9-2023, not correct in para.2 of petn.2 page no.16 reflected two times but 18 not found. 3.page no.9-10-83-92-95-96 and 106 not partially legible.
48	D-CRLMC/38775/2024	ALOK KUMAR MOHAPATRA	2024-12-28	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Certified copy of annex-1 not filed. 2. GR case number not furnished in entire petition. 3.HBAWF fee Rs.50/- to be paid
49	D-CRLMC/38713/2024	SARADA PRASAD DASH	2024-12-28	1. Page no.32 not filed.
50	D-CRLMC/38779/2024	ALOK KUMAR MOHAPATRA	2024-12-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Certified copy of annex-1 not filed. 2.GR case number not furnished in entire petition. 3. Page no.11 not legible. 4. HBAWF fee Rs. 50/- to be paid
51	D-CRLMC/38785/2024	SHANTI PRAKASH MOHANTY	2024-12-28	1. Certified copy of annex-1 not filed.
52	D-CRLMC/38791/2024	AMULYA RATNA PANDA	2024-12-28	1. Sl. no. 2 not correctly furnished in affidavit.
53	D-CRLMC/38799/2024	LINGARAJ SARANGI	2024-12-28	1. Date of order not correctly furnished in para nos.2 and 16.
54	D-CRLMC/38811/2024	PRAKASH CHANDRA DASH	2024-12-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Copy of charge sheet to be filed. 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
55	D-CRLMC/38813/2024	ANKANN PANDA	2024-12-28	3-AUTHENTICATION FEE IS DEFICIENT. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Authentication fee Rs. 1.10/- to be paid.
56	D-CRLREV/39037/2024	SUSANTA KUMAR TRIPATHY	2024-12-28	Provision of Law Not furnished in IA no.1206/24 2. IAs are not page marked correctly.

57	D-CRLREV/39128/2024	JYOTIRMAYA SAHOO	2024-12-28	3-AUTHENTICATION FEE IS DEFICIENT. AU Fee Rs Re.1.10p. be paid
58	D-CRLREV/39063/2024	SHIB SHANKAR MOHANTY	2024-12-28	16-PETITION/APPEAL NOT IN TIME Period of Delay 676 days. 2.Copy of Trial Court Judgement / Order Xerox copy filed-Authenticated copy be filed. 3. Good ground certificate not furnished.
59	D-CRLREV/39090/2024	MANOJ KUMAR PATI	2024-12-28	Nomenclature of the trial case number given in para 6 of the petition appears to be incorrect.
60	D-CRLMA/39097/2024	PRAVASH CHANDRA JENA	2024-12-28	Bail is rejected as against Salabega Mallick
61	D-CRLA/39185/2024	LALATENDU PAL	2024-12-28	Place it after filing of Index
62	D-CMP/54083/2024	PRAVAT KUMAR NAYAK	2024-12-28	3-AUTHENTICATION FEE IS DEFICIENT. Authentication fees payable Rs . 5 .50 paisa on annexure -4 ,paid RS .3 /.Deficit A .fees of Rs .2.50 paisa to be paid .
63	D-CMP/53867/2024	BIBEKANANDA BHUYAN	2024-12-28	20-VERNACULAR CERTIFICATE NOT FURNISHED.
64	D-CMP/53970/2024	SAMARENDRA BAHADUR	2024-12-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1 . In index, synopsis ,and page -2 of c .m .p in place of c .m .p ,it is written writ petition . 2 .Petitioner no1 and 3 have not sworn affidavit in I .A - 1568 /2024 .
65	D-SAO/54082/2024	MANOJ KUMAR MOHANTY	2024-12-28	This may be registered as RSA
66	D-RSA/54493/2024	SURYAKANTA DASH	2024-12-28	Copy of Trial Court Judgement / Order - C.Copy not filed. 2. The case No. mentioned in Annexure-2 does not tally with the Index.
67	D-CRLREV/39171/2024	DIPTI REKHA NANDA	2024-12-28	Annexures not page marked and furnished in the Index

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 28-12-2024 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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